on Movement by rail, road, water) Order, 1973. He is being kept in custody for failure to furnish bail."

वहा कैसे चले गए ? उनको तो यहा झाना चाहिए था ।

श्री प्रदल बिहारी वालवेरी (ग्वालियर):
उनको पकड़ा क्यों गया ? शायद खाने के
लिए थोडा सा प्रनाज एक जगह से दूसरी
जगह ले जा रहे थे। इस तरह के ग्रादेश जारी
किए गए हैं कि एक जिले से दूसरे जिले मे
प्रनाज नहीं जा सकता है। ग्रमरीका से
धनूरा मिला हुन्ना माइलो दिन्दुस्तान मे भ्रा
सकता है लेकिन यहा एक जिले से दूसरे
जिले मे ग्रनाज नहीं जा सकता है? ग्रापने
कहा क्यों चले गए, इसलिए मैं ने बताया।

ग्रस्यक्ष महोदय : श्राप ग्रच्छा करेगे, श्राप खुद वहान जाये।

I have to inform the House that I have received the following telegram, dated the 13th April, 1973, from the Superintendent of Police, Ratlam, Madhya Pradesh:—

"Dr. Laxminarayan Pandeya, Member, Lok Sabha, was arrested in Crime No 25/73 of Police Station Ringned, under the Essential Commodities Act, today, the 13th April, 1973, at 14.00 hours, and produced before the Court immediately. He is sentenced till rising of Court"

12.09 hrs.

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## ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI KRISHNA CHANDRA HAL-DAR (Ausgram): I beg to present the Thirty-second Report of the Estimates Committee on the Ministry of Steel and Mines (Department of Steel) regarding action taken by the Government on the recommendations contained in their Twentieth Report on Planning, Development, Production, Distribution etc., of Iron and Steel and Ferro-Alloys.

## 12.091 hrs.

NATIONAL COOPERATIVE DEVE-LOPMENT CORPORATION (AMEND-MENT) BILL•

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to move for leave to introduce a Bill to amend the National Cooperative Development Corporation Act, 1962.

MR. SPEAKER. The question is:

"That leave be granted to introduce a Bill to amend the National Co-operative Development Corporation Act, 1962".

The motion was adopted.

SHRI ANNASAHEB P SHINDE: I introduce †the Bill.

## 13.14 hrs

RE. POLICE FIRING ON WORKERS
IN BOKARO

MR. SPEAKER: Shri Jyotirmoy Bosu

SHRI JYOTIRMOY BOSU (Diamond Harbour). I have received a telegram which is very alarming, from Bokaro. It reads thus:

"Central Reserve Police and Bihar Military Police firing at Bokaro Steel killing 10 and injuring 40 workers Police HSL management collaborated

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, Section 2, dated 16-4-73.

<sup>†</sup>Introduced with the recommendation of the President.